

Government of India  
Ministry of Finance  
Department of Financial Services

**LOK SABHA**  
**UNSTARRED QUESTION NO. 939**

ANSWERED ON MONDAY, DECEMBER 2, 2024/AGRAHAYANA 11, 1946 (SAKA)

**Irregularities in Sanctioning Loan to Marginal Farmers**

**939.** Shri Arun Kumar Sagar:

Will the Minister of FINANCE be pleased to state:

- (a) the number of marginal farmers who have been provided loans by the Co-operative Commercial Banks and Regional Rural Banks for installation of tube wells particularly in backward and rural areas during the last three years, year-wise;
- (b) whether the Government has received any complaints regarding irregularities in the sanction of these loans during the said period;
- (c) if so, the details thereof; and
- (d) the efforts made or proposed to be made by the Government to prevent such irregularities?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

(a) to (d): As reported by National Bank for Agriculture and Rural Development (NABARD), number of marginal farmers who have been provided loans by the Co-operative Banks and Regional Rural Banks (RRBs) for installing tube wells particularly in backward and rural areas during the last three years, is as follows:

Financial Year	Number of Farmers
2021-22	2,296
2022-23	3,047
2023-24	2,205

NABARD has reported that no complaints regarding irregularities in the sanction of these loans during the said period have been received in case of RRBs and Cooperative Banks.

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